

clearance accounts, are not charging excessive prices for the goods supplied by them to India;

(b) how many contracts were made by the Minerals and Metals Trading Corporation of India Ltd. with foreign buyers for the supply of manganese during the three financial years ending 31st March, 1967;

(c) in how many contracts the deliveries of Ore were not made in accordance with the original agreement;

(d) how many foreign buyers complained about the late deliveries of the Ore; and

(e) what were the causes for the inability of Minerals and Metals Trading Corporation of India Ltd., to effect the supplies in accordance with the terms of the agreement?

The Minister of Commerce (Shri Dinesh Singh): (a) It is not possible to check the prices charged for small value licences issued to private importers, but in respect of large value supplies to Government Departments and Public Sector Projects prices are negotiated to ensure that they are competitive.

(b) 1964-65	Nil
1965-66	2
1966-67	3

(c) One, Sir.

(d) None, Sir.

(e) In regard to the contract against which the delivery was not made according to the agreement, the foreign buyer had stipulated manganese ore of high grade. At that time, there was a shortage of high grade ore and there was some delay in MMTC securing adequate supplies. By the time supplies were available, the rupee was devalued and the prices had to be renegotiated. An agreed price was arrived at in May, 1967.

Programme of Operation Hard Rock in Madhya Pradesh

6395. Shri G. C. Dixit: Will the Minister of Steel, Mines and Metals be pleased to state whether Government propose to include part of Jabua, West Nimar, Hoshangabad, Jabalpur, Shahdol, Sidhi, Raigarh, Surguja, Chattarpur, T.kamgarh and Balaghat districts of Madhya Pradesh in the programme of Operation Hard Rock?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): With the exception of 1000 sq. km. in the Jashpurnagar area in Raigarh district which will be covered by the present programme of airborne survey under Operation Hardrock, no part of any other district of Madhya Pradesh will be covered under this programme.

हासपेट क्षेत्र (मंसूर) में लौह अयस्क

6306. श्री विश्वनाथ पाण्डेय : क्या इस्पात, ज्ञान तथा बाहु मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि मंसूर राज्य में हासपेट क्षेत्र में बड़ी मात्रा में हीमोर्टाईड लौह अयस्क पाया गया है;

(ख) यदि हा, तो कितनी मात्रा में; और

(ग) इसके सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

इस्पात, ज्ञान तथा बाहु मंत्री (श्री बच्चू रेड्डी) : (क) हाँ, महोदय ।

(ख) बलारी जिले के हासपेट क्षेत्र की रमनदुर्ग शृंखला में कच्चे लौहे के 330 मिलियन टन संचयों का अनुमान है जिसमें 63 प्रतिशत लौहा होगा । दोनामकार्ड अयस्क

में संबंध सिद्ध करने का कार्य प्रगति कर रहा है और अनुमित सबयों का अनुमान 250 मिलियन टन के स्तर का है।

(ग) राष्ट्रीय खनिज विकास नियम बंदूक ताल्लुक की दोनामलाई खान का विदोहन करने का विचार कर रही है। इस खान की रन-ग्राफ-माइन प्रोर की निर्धारित क्षमता 5 मिलियन टन है और इसके विदोहन द्वारा 2.5 मिलियन टन पिण्ड तथा 2 मिलियन टन त्रिकय योग्य बूर्ण निर्यात के लिये उत्पादित करता है। जब खान का सरकारी क्षेत्र में विकास हो जायगा तब इन क्षेत्र से लगभग 7-8 मिलियन टन प्रति वर्ष उत्पादन होगा।

Bharat Heavy Electricals (P) Ltd.

6397. Shri G. S. Mishra: Will the Minister of Industrial Development and Company Affairs be pleased to state.

(a) how many posts of Deputy General Managers are there in the units of the Bharat Heavy Electricals Ltd. and what are their grades; and

(b) how many senior officers were eligible for this post on the basis of seniority, experience and pay-scale?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) There are at present three posts of Deputy General Managers in Bharat Heavy Electricals Ltd. The details of the posts are as under:—

	Scale of pay
(1) Senior Deputy General Manager (Technical) High Pressure Boiler Plant, Tiruchirapalli	Rs. 2250 - per month (fixed).
(2) Deputy General Manager, Heavy Power Equipment Plant, Hyderabad.	Rs. 1800-100-2000-125-2250.
(3) Deputy General Manager, High Pressure Boiler Plant, Tiruchirapalli.	Rs. 1800-100-2000-125-2250.

Post	Number of eligi le Officers.
(b) Senior Deputy General Manager (Technical) Tiruchirapalli.	3
Deputy General Manager, Tiruchirapalli.	8
Deputy General Manager, Hyderabad.	10

Violation of Import Regulations

6398. Shri Jyotirmoy Basu:
Shri Bhagaban Das:
Shri K. Haldar:
Shri K. Ramani:
Shri Viswanatha Menon:

Will the Minister of Commerce be pleased to state how many cases of violation of import regulations have come to the notice of Government during the last three years and the action taken thereon?

The Minister of Commerce (Shri Dinesh Singh): 446 cases, from 1-4-64 to 31-3-67. In 426 cases departmental enquiry was conducted

and the parties were debarred from obtaining import/export licences, customs clearance permits and allotments of imported goods through State Trading Corporation Minerals & Metals Trading Corporation for specific periods. In 20 cases, the issue of licences to the firms concerned was suspended for a specific period pending departmental enquiry.

Industrial Licences for U.F.

6399. Shri Vishwa Nath Pandey: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of applications for